GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:329 ANSWERED ON:13.02.2014 AIRCRAFT SAFETY Mishra Shri Mahabal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Civil Aviation authorities have recently taken any steps to strengthen aircraft safety;
- (b) if so, the details thereof;
- (c) whether the Government has set up any Civil Aviation Safety Advisory Body and if so, the details thereof;
- (d) whether this body has given its recommendations; and
- (e) if so, the details thereof and the action taken thereon?

Answer

Minister of CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): A statement is laid on the table of the House.

Statement referred to in the parts (a) to (e) of the Lok Sabha Starred Question No. 329 for 13.02.2014 regarding 'Aircraft Safety'.

- (a) and (b): Improvement and strengthening of aircraft safety is a continuous process. In accordance with Civil Aviation Requirements (CARs), Section-2, Series `A`, Part-IV, Issue I, dated 28th August, 1996, DGCA carries out safety oversight of maintenance and engineering activities of the operators to ensure effective implementation of airworthiness related regulation contained in various regulatory documents and Safety and Recommended Practice (SARPS) and associated procedures contained in International Civil Aviation Organization (ICAO) Annexes.
- (c): Government has constituted Civil Aviation Safety Advisory Council (CASAC) in May, 2010. Its composition has been revised by the Ministry vide order No. A. 60015/165/2010-DG dated 26.07.2012 (at Annex II).
- (d) and (e): Based on the recommendation of CASAC, DGCA has taken safety initiatives which are at Annex.I